

13.40 hrs.

NARCOTIC DRUGS AND PSYCHOTROPIC SUBSTANCES (AMENDMENT) BILL*

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A. K. PANJA): I beg to move for leave to introduce a Bill to amend the Narcotic Drugs and Psychotropic Substances Act, 1985.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Narcotic Drugs and Psychotropic Substances Act, 1985."

The Motion was adopted.

SHRI A. K. PANJA: I introduce † the Bill.

MR. DEPUTY SPEAKER: The House now shall take up matters under the Rule 377.

13.41 hrs.

MATTERS UNDER RULE 377

[Translation]

- (1) **Need to rehabilitate hawkers uprooted by the local authorities by constructing Kiosks**

SHRI NIHAL SINGH JAIN (Agra): There has been an unprecedented increase in the urban population, but the employment opportunities have not increased accordingly. Therefore, obstructing the people with limited means from earning their living may have serious consequences. The municipalities and concerned Departments in almost all cities remove the small hawkers

who have been earning their living by selling goods in retail for the last several years. Sometimes it may be appropriate to remove the hawkers for the maintenance of beauty of the city and for the smooth movement of traffic, but the local bodies remain apathetic towards their rehabilitation and leave them to their fate.

In this connection, it is not only essential to accord highest priority to their rehabilitation but the concerned bodies should be provided with necessary financial and other resources and effective co-ordination among different Departments should be established for this purpose. The Ministry of Urban Developments should formulate a comprehensive plan in this regard for the guidance of State Governments. Under this plan, provisions should be made for the construction of Kiosks, small shops on the vacant land near National Highways, Railway Land, Sojourn state land (Nezul) and vacant land of the local bodies and allotment of these kiosks to displaced persons. Funds should be provided by financial institutions like HUDCO, Urban Development Authorities, and other banks, free of interest and such alternative arrangements should invariably be made before these people are displaced.

I urge upon the Central Government to give topmost priority to all the aforesaid suggestions.

[English]

- (II) **Need to check drug trafficking**

DR. PHULRENU GUHA (Contai): Drug Trafficking and drug addiction are assuming menacing proportions in our country. India has become the main transit point for trafficking. There is a close connection between narcotic smuggling and terrorism. It is dangerous for peace and stability of our country.

I request the Government that the con-

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